

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.298/TL/2025

- Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for grant of separate RTM Transmission Licence to POWERGRID Mandsaur Transmission Limited.
- Petitioner : POWERGRID Mandsaur Transmission Limited (PMTL)
- Respondents : Madhya Pradesh Power Management Company Ltd. and Ors.
- Date of Hearing : **25.3.2025**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member
- Parties Present : Shri V C Sekhar, PMTL
Shri Prashant Kumar, PMTL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition had been filed for the grant of a separate transmission licence for implementing the transmission project, namely, "Implementation of 2 nos. 400 kV line bays at Mandsaur S/s for Interconnection of 3x504 MW PSP of Greenko MP01 IREP Pvt. Ltd." under the Regulated Tariff Mechanism (RTM) route assigned by CTUIL vide OM dated 23.10.2024.

2. After hearing the representative of the Petitioner, the Commission directed as under:
- (a) Admit and issue notice to the Respondents, subject to just exceptions,
- (b) The Respondents to file their reply, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder within a week thereafter.
3. Subject to the above, the order in the matter was reserved.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)